

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 343 OF 2018 &
IA NO. 1674 OF 2018 & IA NO. 1824 OF 2018

Dated : 14th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Himachal Pradesh State Electricity Board
Versus
NRSS XXXI (A) Transmission Ltd & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhary

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt for R-1

Mr. R.B. Sharma
Ms. Akanksha Sharma for R-16

ORDER

The learned counsel appearing for the Appellant is granted two weeks' time to file affidavit of service. Await notice for the Respondent Nos. 10, 12, 14, 16, 17, 19 & 20.

List the matter on **08.02.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member